

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCriminal Appeal No.156/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MOHD. ASHRAF & ORS.

Respondent(s)

(IA No. 98758/2017 - EXEMPTION FROM FILING O.T.)

Date : 28-08-2024 This appeal though listed for hearing was mentioned today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s)

Mr. Ankit Goel, AOR
Mr. Vikas Bansal, Adv.
Mr. Sahil Patel, Adv.

For Respondent(s)

Mr. Sunil Upadhyaya, Adv.
Mr. Arvind Kumar Gupta, AOR
Mr. Pramod Kumar, Adv.UPON hearing the counsel the Court made the following
O R D E R

As prayed for by the learned counsel for the appellant - State of U.P. seeking adjournment, list the appeal after four weeks.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS(MAMTA RAWAT)
COURT MASTER (NSH)